

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**38. IA 1205/2021 IA 1355/2021 IA 1875/2021  
IA 2029/2021 In CP(IB)/1842/(MB)/2018**

**CORAM:**

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)  
HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - IA 1205/2021 Sanjay Dave.**

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**IA 1355/2021 Faze 3 Ltd.**

**V/s**

**Oracle Home Textiles Ltd**

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**IA 1875/2021 Jitendra Yadav**

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**IA 2029/2021 Mr. Sanjay Dave**

**V/s**

**Jitendra Kumar Yadav RP of Oracle  
Home Textile Ltd.**

**IN THE MATTER OF**

**Andhra Bank Ltd**

**V/s**

**Oracle Home Texttile Ltd.**

**APPEARANCES: -**

**FOR APPLICANT : Adv Prakash Shinde (IA. No.1875/2021)**

**FOR THE CoC : Adv. Yash Pandya**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1875/2021**: - The matter is taken up through Virtual Hearing (VC). List this matter on **18.01.2023** for hearing. Other pending IAs listed on **16.02.2023** for hearing.

**Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)**

**Sd/-  
JUSTICE P. N. DESHMUKH  
Member (Judicial)**